

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.219  
CP/36(AHM)2021

**Proceedings under Section 73(4) of**  
**Co.Act, 2013**

**IN THE MATTER OF:**

Gopal B Yadav

.....Applicant

V/s

Chiccem HealthCare Pvt Ltd

.....Respondent

**Order delivered on: 02/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Dheeraj Garg, Adv.

For the Respondent : Mr. Abhishek Chhajad, PCS for R-1, 2, 4 & 6

**ORDER**

Last order dated 21.03.2024 is not complied by respondent which was viewed seriously. Ld. PCS for the applicant is directed to convene a meeting with employees within one-week and file the compliance.

List for further consideration on 04.07.2024.

-Sd-

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**